

asked for a review of this restriction as provided in the agreement.

(d) The reply of the British Government is awaited.

#### Delhi Milk Scheme

- \*208. { Maharajkumar Vijaya  
Ananda:  
Shri Hukam Chand  
Kachhavaia:  
Shri Onkar Lal Berwa:

Will the Minister of Food and Agriculture be pleased to state:

(a) the progress made for converting Delhi Milk Scheme into a limited concern in the interest of efficiency of service;

(b) when the limited concern is likely to come into being; and

(c) the main details thereof with particular reference to rights and privileges of its employees in the new concern?

The Minister of Food and Agriculture (Shri C. Subramaniam): (a) The Memorandum of Association and Articles of Association of the proposed Company have been drafted. Further steps regarding conversion of the Delhi Milk Scheme into a Limited Company are expected to be completed shortly.

(b) It is not possible to indicate any specific date but every endeavour is being made to register the Company as early as possible.

(c) Details regarding the proposed Limited Company are still under consideration. The rights and privileges of the existing employees of the Delhi Milk Scheme will not be adversely affected by the conversion of the Delhi Milk Scheme into a Company.

#### Pool-Partnership of Air-India

\*209. Dr. L. M. Singhvi: Will the Minister of Civil Aviation be pleased to state:

(a) the basis of the pool-partnership of Air-India with other international airlines; and

(b) whether the partnership is operating satisfactorily and with good

results?

The Minister of Civil Aviation (Shri Kanungo): (a) The arrangements are bilateral and are based on recognition of mutual interests in facing stiff competition from other airlines on routes in which pool partners are interested.

(b) By and large the objective of these arrangements is being adequately served.

#### खादी प्रामोद्योग भवन, नई दिल्ली

- \* 210. { श्री झोंकार लाल बेरवा :  
श्री हुकम चन्द कछवाय :

क्या सामाजिक सुरक्षा मंत्री खादी प्रामोद्योग भवन, नई दिल्ली के कुप्रबन्ध के आरोपों के बारे में 15 दिसम्बर, 1964 के तारांकित प्रश्न संख्या 515 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या लगाये गये आरोपों की जांच पूरी हो चुकी है ; और

(ख) यदि हां, तो इसके क्या कारण हैं ?

विधि मन्त्रालय में उपमन्त्री (श्री जगन्नाथ राव) : (क) जी, हां ।

(ख) मामला विचाराधीन है । मैनेजर के स्थानान्तरित कर दिया गया है ।

#### Import of Rice

- \*211. { Shri Narendra Singh  
Mahida:  
Shri Solanki:  
Shri Narasimha Reddy:  
Shri P. C. Borooah:  
Shri P. B. Chakraverti:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government propose to import more rice from Burma;

(b) if so, the particulars thereof; and

(c) whether an agreement to this effect has been signed with the Government of Burma?